

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALEIR SINGH): (a) to (d) Information would be collected, and to the extent available, will be laid on the Table of the Rajya Sabha.

Licence to foreign drug companies for manufacture of bulk drugs

2260. SHRI K. V. R. S. BALA SUBBARAO Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) what are the names of all the bulk drugs, licensed for manufacture by foreign drug companies, company-wise, quantity licensed and the actual productions during the past three years, year-wise and the stage from which these items are being manufactured as against those mentioned in their proposal; and

(b) what has been the import during the past three years of all the bulk drugs, licensed to manufacture by all the foreign drug companies during the past three years, year-wise and the quantity thereof imported by the foreign drug companies themselves or items licensed to them?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) and (b) The information is being collected and will be laid on the Table of the House.

Manufacture of Salbutamol by M/s. Glaxo Ltd.

2261. DR. JOSEPH LEON D' SOUZA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 788 given in the Rajya Sabha on the 1st March, 1982; and state:

(a) whether it is a fact that the case of M/s. Glaxo for Salbutamol

manufacture was strongly recommended to LC-cum-MRTP based on incorrect import figures of 1772.05 kgs, for the year 1978-79;

(b) where from the figure of 1772.05 kgs. was planted into the imports statistics; and

(c) what steps have been taken against those who have misrepresented facts to support case of M/s. Glaxo a multinational company in respect of Salbutamol and what action is being taken to present the correct picture?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI DALBIR SINGH): (a) to (c) The import figures of Salbutamol for 1978-79 were mentioned in the recommendation to the LC-cum-MRTP Committee in the context of not accepting the alternative of Glaxo exporting 50 per cent of Salbutamol production and were based on the then available information in this Department. The correct position has since been furnished in reply to Unstarred Question No. 788 answered on 1st March, 1982 in the Rajya Sabha.

Manufacture of Hydrocortisone Hemi-succinate by M/s. Glaxo Ltd.

2262. SHRIMATI AZIZA IMAM: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that M/s. Glaxo has an industrial licence for the manufacture of Hydrocortisone Hemi-succinate:

(b) if so, what are the details of this licence, in particular the stage from which the manufacture should be undertaken; and what are the details of raw materials to be used along with quantity and price mentioned in their proposal;

(c) what has been M/s. Glaxo's production of Hydrocortisone Hemi-succinate during the past three years and the stage from which this has